

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6838-- JK (LD) of 2026
DATED:- 10 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 10 - 06 - 2026

No:-LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Shabir Ahmad Dar)

Assistant Legal Remembrancer

Annexure to the Government Order No.6838–JK (LD) of 2026 dated 10.06.2026

S No.	Case No.	Case Title	OIC
1.	WP (C) No.3895/2019	Yasir Ahmad Mir V/s UT of J&K & Ors	Mr. Rayees Ahmed Dar, Tehsildar Shalteng
2.	WP © No.1673/2022	Hotel Green Park Rajbagh Srinagar and another V/S UT of J&K & others	Mr. Aadil Fareed, Addl. Deputy Commissioner, Srinagar.
3.	CCP(S) No.101/2026	Syed Anis Gousia Vs Mr. Akshay Labroo & Anr.	Mr. Kifayat Ali, Tehsildar Chanapora
4.	CCP(S) No.102/2026	Ishrat Yasmeen Qadri Vs Mr. Akshay Labroo & Anr.	Mr. Kifayat Ali, Tehsildar Chanapora
5.	CCP(S) no.80/2026	Ghulam Hassan Malik Vs Akshay Labroo & Ors.	Mr. Mohammad Iqbal Zargar, Tehsildar Eidgah
6.	WP(C) No.433/2026	Bashir Ahmad Dar Vs UT of J&K(Home) & Ors.	Mr. Kifayat Ali, Tehsildar Chanapora
7.	WP(C) No.375/2026	Razia Sultan Vs UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar North
8.	WP(C) No.310/2026	Ali Mohammad Dar Vs UT of J&K & Ors.	Mr. Kifayat Ali, Tehsildar Chanapora
9.	WP(C) No. 499/2026	Nazir Ahmad Bhat V/s UT of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.
10	WP(C) No. 537/2026	Inhabitants of village Dangerpora Tailbal & Ors V/s UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar North
11	CM(M) 82/2026	Qazi Khalid & Ors V/s Qazi Abdul Hamid & Ors.	Mr. Kifayat Ali, Tehsildar Chanapora
12	WP(C) No. 524/2026	Ruth Premi Nath V/s UT of J&K & Ors.	Mr. Imtiyaz Ul Aziz, Addl. Deputy Commissioner, Srinagar.
13	WP(C) No.674/2026	Nissar Ahmad Dar and others V/S Comm/ Sect. to Govt. and others.	Mr. Syed Shahid Hussain, Tehsildar North
14	WP(C) No. 513/2026	O.P Handoo & Others V/S UT of J&K & others.	Mr. Syed Shahid Hussain, Tehsildar Khanyar
15	WP(C) No.497/2025	T.K Bhat & others V/S UT of J&K & others.	Mr. Syed Shahid Hussain, Tehsildar Khanyar
16	WP(C) No. /2025	Bhuvneshwar Gandotra V/S UT of J&K through District Magistrate, Srinagar and others.	Mr. Sajad Rasool Shah, Tehsildar South
17	LPA No.42/2026 in OWP 969/2013	UT of J&K and ors. Vs M/s Kashmir Furnishing	Mr. Imtiyaz Ul Aziz, Addl. Deputy Commissioner, Srinagar.




		Agency and others.	
18	WP(C) No.701/2026	Ovas Qayoom Bhat and anr Vs UT of J&K & Ors.	Mr. Muzamil Zaman, Tehsildar Panthachowk
19	WP(C) No.696/2026	Abid Gul Kandoo V/s Hindustan Petroleum Corporation & others.	Mr. Mohammad Iqbal Zargar, Tehsildar Eidgah
20	CCP(S) No.37/2024	Nazir Ahmad Ahanger & Ors V/s Prasanana Ramswamy & Ors.	Mr. Rayees Ahmed Dar, Tehsildar Shalteng
21	WP(C) No.739/2026	Mehboob Singh Marwaha V/s UT of J&K & Ors.	Mr. Sajad Rasool Shah, Tehsildar South
22	WP(C) No.846/2026	Residents of Sathu Bala, Naqashpora Barbarshah, Srinagar V/s UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar Khanyar
23	WP(C) No.875/2026	Bashir Ahmad Dar & Ors V/s UT of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.
24	CCP(S) no.129/2026 in WP(C) No.590/2023	Hotel New Metro Vs Anshu Garg & Ors.	Mr. Syed Shahid Hussain, Tehsildar Khanyar
25	WP(C) No.902/2026	Noor Mohammad Sheikh Vs UT of J&K & Ors.	Mr. Kifayat Ali, Tehsildar Chanapora
26	WP(C) No.975/2026	Mohammad Yaqoob Wani Vs UT of J&K & Ors.	Mr. Aadil Fareed, Addl. Deputy Commissioner, Srinagar.
27	WP(C) No.904/2026	Mst. Haleema Vs UT of J&K & Ors.	Mr. Mohammad Iqbal Zargar, Tehsildar Eidgah
28	WP(C) No.737/2026	General Body of J&K Cooperative Bank Ltd Vs UT of J&K & Ors.	Mr. Zubair Ahmad, Sub- Divisional Magistrate, Srinagar (East)
29	WP(C) No.879/2026	Parvaiz Ahmad Teeli Vs UT of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.
30	WP(C) No.955/2026	Chander Mohan Singh Slathia Vs UT of J&K & Ors.	Mr. Rayees Ahmed Dar, Tehsildar Shalteng
31	WP(C) No. 1040/2026	Ghulam Mohammad Shah and others Vs UT of J&K and others.	Mr. Muzamil Zaman, Tehsildar Panthachowk
32	CCP(S) No. 166/2026 in OWP 1465/2013	Jai Kishan Matoo and Ors Vs Akshay Labroo (IAS) and others.	Mr. Imtiyaz Ul Aziz, Addl. Deputy Commissioner, Srinagar.
33	CM(M) No.143/2026	Reyaz Ahmad Khan Vs UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar Khanyar


